NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name	of the Company	Worldwide Furnitures Pv	/t.Ltd. & Ors.	
Under Section		230-232		
SI. No.			Appearing on behalf of	Signature with date

1. May M ANJU BHUTERIA, Adward Petition Som 2. N. Grurumurtery, Petition Showmastry 3. M. Le. M AROFI, Pet Petition. Mudan wentur.

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Sd

Member (J)

(Vijai Pratap Singh) Member (J)